

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3657**  
ANSWERED ON 10/08/2021

**DISHA IN UTTAR PRADESH**

3657. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the progress made by District Development Coordination and Monitoring Committee (DISHA) in Uttar Pradesh, district-wise;
- (b) whether the information is conveyed to the Government by the secretaries of DISHA officials related to irregularities and negligence by the officials in the schemes of the Government during the meeting of DISHA, if so, the details thereof; and
- (c) the number of cases in which action has been taken by the Government against the guilty officials during the last three years; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) District Development Coordination and Monitoring Committees (DISHA) have been constituted in 75 Districts of Uttar Pradesh. District-wise details of the meetings of DISHA meetings held in Uttar Pradesh is at **Annexure-I**.

(b) to (d) No such information is conveyed by the secretaries of DISHA Officials to the Government. However, matter related to irregularities and negligence by officials in the implementation of schemes of the Government has been raised during the meetings of DISHA Committee of Kanpur Dehat. Details of the cases and action taken against the officials are at **Annexure-II**.

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Annexure referred to in part(a) of the reply to the Lok Sabha Question No. 3657 for 10.08.2021

**Meetings of District Development Coordination and Monitoring Committee (DISHA) held in State of Uttar Pradesh**

S.N.	Districts	Number of DISHA Committee Meetings					
		(2021-22)	(2020-21)	(2019-20)	(2018-19)	(2017-18)	(2016-17)
1.	Agra	0	2	1	2	1	1
2.	Aligargh	0	2	2	1	0	0
3.	Allahabad	0	2	1	2	2	2
4.	Ambedkar Nagar	0	0	1	1	2	1
5.	Amethi	0	2	0	0	0	1
6.	Amroha	0	2	1	2	2	2
7.	Auraiya	1	1	1	1	0	0
8.	Azamgargh	0	0	0	1	0	1
9.	Baghpat	1	1	2	0	3	2
10.	Bahraich	0	1	1	0	1	0
11.	Ballia	0	1	2	4	1	2
12.	Balrampur	0	1	1	1	1	2
13.	Banda	1	2	1	3	2	2
14.	Barabanki	1	1	2	2	1	2
15.	Bareilly	1	2	1	0	2	1
16.	Basti	0	2	1	2	2	2
17.	Bijnor	0	1	1	1	2	1
18.	Budaun	0	1	1	0	1	1
19.	Bulandshahar	0	2	1	1	2	0
20.	Chandauli	0	1	1	1	1	1
21.	Chitrakoot	1	2	1	3	2	3
22.	Deori	0	2	1	1	1	1
23.	Etah	0	2	1	1	2	1
24.	Etawah	1	0	0	2	2	0
25.	Faizabad	0	2	2	2	4	2
26.	Farrukhabad	0	1	2	0	1	2
27.	Fatehpur	0	2	3	2	2	1
28.	Ferozabad	0	1	1	3	3	2
29.	GautamBudha Nagar	0	1	1	0	1	1
30.	Ghaziabad	0	1	1	1	2	2
31.	Ghazipur	0	0	1	0	0	1
32.	Gonda	0	1	1	1	1	1
33.	Gorakhpur	1	2	1	1	1	2
34.	Hamirpur	0	0	0	2	0	1
35.	Hapur	0	2	1	1	1	1
36.	Hardoi	0	1	1	2	3	2
37.	Hathras (Mahayamaya)	0	2	2	2	3	2
38.	Jalaun	0	2	1	2	2	2
39.	Jaunpur	0	1	1	2	2	1
40.	Jhansi	0	3	2	1	2	0
41.	Kannuj	0	1	2	2	0	0
42.	Kanpur Dehat	0	3	1	1	2	1

S.N.	Districts	Number of DISHA Committee Meetings					
		(2021-22)	(2020-21)	(2019-20)	(2018-19)	(2017-18)	(2016-17)
43.	Kanpur Nagar	0	2	1	0	3	1
44.	Kanshiram Nagar	0	2	2	1	1	1
45.	Kaushambi	0	1	1	2	1	1
46.	Kheri	1	3	2	3	4	2
47.	Kushinagar	0	1	2	2	2	2
48.	Lalitpur	0	2	2	1	2	0
49.	Lucknow	0	2	1	2	2	1
50.	Maharajganj	0	1	0	0	2	1
51.	Mahoba	0	1	0	2	0	1
52.	Mainpuri	0	1	0	2	2	1
53.	Mathura	0	1	1	2	1	1
54.	Mau	0	0	0	2	1	3
55.	Meerut	0	1	2	2	2	2
56.	Mirzapur	0	1	1	1	1	2
57.	Moradabad	1	1	1	0	1	1
58.	MuzaffarNagar	0	1	2	2	3	1
59.	Pilibhit	0	2	0	3	2	2
60.	Pratapgargh	0	2	1	2	2	1
61.	Rae Bareily	0	0	0	0	0	1
62.	Rampur	0	0	0	3	2	2
63.	Sambhal	0	1	0	2	1	1
64.	SantKabir Nagar	0	0	2	1	1	1
65.	Sant Ravi Das Nagar (Bhadohi)	0	2	0	3	1	1
66.	Shaharanpur	0	2	1	2	2	1
67.	Shahjahanpur	0	1	1	2	2	1
68.	Shamli	1	3	1	0	1	2
69.	Shravasti	0	2	1	2	1	1
70.	Siddharth Nagar	0	2	2	2	2	1
71.	Sitapur	1	2	1	1	1	2
72.	Sonbhadra	0	1	2	1	1	1
73.	Sultanpur	1	2	2	1	0	0
74.	Unnao	0	2	2	3	1	1
75.	Varanasi	0	1	1	0	1	1
	<b>Total</b>	<b>13</b>	<b>105</b>	<b>84</b>	<b>109</b>	<b>112</b>	<b>94</b>

**Annexure-II****Annexure referred to in part (b) to (d) of reply to Lok Sabha USQ No. 3657 for 10.08.2021**

Sl.No.	Nature of complaint	Action taken against officials
1.	Misappropriation of Rs. 18 Lakh in Block – Rasoolbaad , through Forgery of Signature	Action against Shri Vinay Varma, Village Panchayat Officer has been initiated and legal consent for Filing FIR against him has been obtained from District Government Advocate (Criminal)
2	Irregularities in PMAY- G Houses	Shri Vivek Tripathi , Project Director has expired and as per Government orders dated 24.11.2020, investigation has been stopped.
3	Irregularity in transfer and sale of land in Akbarpur Panchayat	Charge of the concerned revenue officer i.e. Lekhpal has been changed
4	Misutilization of Rs. 4,26,900/-funds in construction of Anganwadi Kendra, Maujpur	Amount of Rs. 2,13,450/- has been recovered from Shri Shashikesh Bjayayee, Assistant Development Officer and action is being taken to recover Rs. 2,13,450/- from Shri Prashant Kumar , Junior Engineer